

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 6066**

TO BE ANSWERED ON THE 11th APRIL, 2017/CHAITRA 21, 1939 (SAKA)

SECURITY SURVEILLANCE IN MINOR PORTS

6066. SHRI K. PARASURAMAN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that minor ports in the country are defenceless without adequate security surveillance;

(b) whether there is a shortage of security infrastructure in several minor ports across the country including lack of CCTV cameras, bomb disposal squads, x-ray scanners, watch towers etc.; and

(c) if so, the details thereof and the action taken by the Government to ensure that security systems are functioning in all minor ports in the country?

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (c): The responsibility for security arrangements for minor ports in the country vests with the respective State Governments/UTs. There are 227 minor ports in the country. Out of these, 54 are International Ships and Port Facility Security (ISPS) compliant. Upgradation of security infrastructure of minor ports is a continuous process. State Maritime Board also reviews the security of minor ports.

The Central Security Agency conducts security audits in respect of minor ports and recommendation of such security audits are sent to the Port Authorities/Agencies concerned for implementation. Security Guidelines have also been issued to the States/UTs to augment security arrangements in the minor ports.
